

के.प्र.अ. (प्रक्रिया) नियमावली के नियम 22 के अन्तर्गत निः शुल्क प्रवि

7/5
GASILE

CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR Bench, JODHPUR.

Copy of order dated 20.12.2001 passed in MA No. 190/2001
in O.A. No. 32/2001.

Naveen Mehra

vs.

U.J.I. & Ors.

Date of order :

20.12.2001.

Mr. S.K. Malik, Counsel for the applicant.

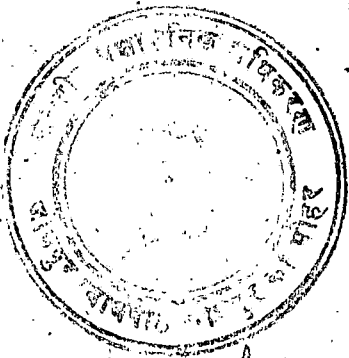
In view of the order passed in connected O.A. No. 32/2001
this M.A. also stands disposed of .

33/-

(S.P. BHARATH)
ATT. MEMBER.

33/-

(U.P. GARG)
VICE CHAIRMAN.



Conf
2

प्रमाणित सही प्रतिलिपि
Madam
26/12/01
प्रमुख अधिकारी (न्यायिक)
केन्द्रीय प्रशासनिक अधिकरण
जोधपुर